GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) RAJYA SABHA UNSTARRED QUESTION NO - # 1734 TO BE ANSWERED ON- 16/03/2022

NOMENCLATURE DIFFERENCE OF MINA AND MEENA

1734 # DR. KIRODI LAL MEENA:

Will the Minister of Tribal Affairs be pleased to state:

- (a) whether it is a fact that Mina/Meena happens to be the same caste found in Rajasthan and the only difference lies in their nomenclature, if so, the details of letters sent by State Government to Central Government in this regard from year 2015 onwards;
- (b) the details of letters sent by the Central Government to State Government for clarification about Mina/Meena caste and apprising the status thereof; and
- (c) whether Government of Rajasthan has requested the Central Government to issue a clarification in this regard, if so, by when the Central Government proposes to make a necessary amendment accordingly?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

(a) to (c): 'Mina' community is listed at Sr. No. 9 in the Scheduled Tribes list of Rajasthan State under Article 342 of the Constitution of India vide "Scheduled Castes & Scheduled Tribes Order (Amendment) Act, 1976 (Act No. 108 of 1976)". 'Mina' was translated as 'मीना' in the Hindi version of this Order. However, 'Meena (मीणा)' community is not included in Scheduled Tribes list of Rajasthan.

The State Government of Rajasthan vide their letter dated 05/10/2018, received on 23/10/2020 (through mail) sought clarification on ST status of मीना (MINA)/ मीणा (MEENA) community of Rajasthan. The State Government has been informed that in case the State Government is of the view that there is a need to amend the list of STs in Rajasthan, they are required to send detailed proposal including the ethnographic studies for the same, as per extant modalities. Response of State Government of Rajasthan is awaited.
